

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

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Date: 24/08/2025

Md. Kadir Ansari @ Kadir Ali Vs Navin Singh

Court: Jharkhand High Court

Date of Decision: Jan. 29, 2025

Hon'ble Judges: Gautam Kumar Choudhary, J

Bench: Single Bench

Advocate: Arvind Kumar Lall, Shiwam Lath, D. Arati Kumar, Rajesh Kumar Singh, Anil Kumar Sinha, Nanda Kumari,

Basav Chatterjee, Zaid Ahmed

Final Decision: Allowed

Judgement

Annual Income Rs.3000/-x12,Rs.36000/-

Annual dependency after deducting 50% on the living

and personal expenses of the deceased", Rs. 18000/-

LossÃ, ofÃ, dependencyÃ, onÃ, takingÃ, a

multiplier of 18", "Rs.18000/- \tilde{A} , $x\tilde{A}$, 18 \tilde{A} , = \tilde{A} , Rs.

3,24,000/-

Loss of future prospect @ 40% taking the age of the

deceased to be 22 years of age", "Rs1,29,600/-

Conventional head,"Rs 70,000

Total, "Rs.5, 23, 700/-